- (vi) To provide benefit of broad banding of percentage of disability/war injury pension for pre 1.1.1996 disability/war injury pensioners.
- (vii) To remove cap on war injury element of pension in the case of disabled pensioners belonging to category 'E'.

Government letter on Recommendations (ii) and (iv) have been issued on 30.10.2009; on Recommendations (vi) and (vii) on 19.1.2010, and Government letter on Recommendation (v) has been issued on 20.1.2010. Recommendations at (i) and (iii) are under consideration in consultation with Ministry of Finance. Around 12 lakhs ex-servicemen will be benefited.

Pending wage revisions in PSUs

*98 SHRIT.K. RANGARAJAN: Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that wage revisions in PSUs under Defence Ministry, including Bharat Electronics Limited (BEL), are pending for long;
 - (b) if not, the details of the wage revision effected in these PSUs;
- (c) whether Government has received demands from Labour Unions of these industries for the wage settlement; and
 - (d) if so, the details thereof and the steps taken by Government?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) and (b) As per DEP's guidelines, wage settlement has to be arrived at by the Board of Management of the respective PSUs and Unions. Wage revisions have been done in respect of GSL and MDL and are under process in respect of others DPSUs namely, HAL, BEL, BEML, BDL, MIDHANI and GRSE.

- (c) Yes, Sir.
- (d) The demands received from Labour Unions regarding wage settlement are being dealt with as per DPE's guidelines.

Export potential of the country

*99. SHRI MANOHAR JOSHI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether Government has examined the export potential of the country;
- (b) if so, the details thereof along with the names of the exportable items;
- (c) the country's exports during the last three years;
- (d) whether the export performance has been affected during the last three years;
- (e) if so, the reasons for lower performance; and
- (f) the corrective action proposed to reduce the trade deficit and to boost the export performance of the country?